

National Company Law Tribunal

Allahabad Bench

CP No. 74/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE COMPANY: Digvijay Kumar & Ors Vs. Jai Prakash Associates Ltd

SECTION OF THE COMPANIES ACT: 73(4)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO. 74/ALD/2018

Sh. R. P. Agarwal, Advocate for the respondent. No one responds from the petitioner side.

Learned counsel for the respondent is directed to file the detail of the pending case before the Hon'ble Supreme Court so that it can be ascertained that the same subject matter is pending before the Hon'ble Supreme Court or not.

List the matter on 27th September 2018, for further consideration.

Dated:28.08.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH,
MEMBER (JUDICIAL)**